

(vii) Under the Security Related Expenditure (Relief & Rehabilitation), the expenditure incurred by Government of Jammu and Kashmir is reimbursed by Central Government towards (a) cash relief to nearly 20,000 eligible Kashmiri migrants at the rate of ₹ 3250 per person with the ceiling of ₹ 13,000/- per family per month; (b) basic dry ration to the needy Kashmiri migrants at the rate of 9 Kg. of rice and 2 Kg. of atta per person and 1 Kg. of sugar per family per month.

(viii) Under the Security Related Expenditure (Relief and Rehabilitation), the expenditure incurred by Government of Jammu and Kashmir is reimbursed by Central Government towards cash relief to 1,054 Jammu migrants at the rate of ₹ 3,250 per person with the ceiling of ₹ 13,000/- per family per month.

(ix) 2,200 Kashmiri migrants residing in NCR are also being given relief of ₹ 13,000 per month per family with the support of Delhi Government.

(c) The Government of Jammu and Kashmir has reported that the sector-wise companies which have shown their willingness to get established in Jammu and Kashmir after 5th August, 2019 are IT and ITes, Infrastructure Development, Renewable Energy, Manufacturing, Hospitality, Skill and Education, Tourism, Health care, Retail, Food and Agriculture and Packaging.

(d) The Jammu and Kashmir Migrant Immovable Property (Preservation, Protection and Restraint on Distress Sales) Act, 1997, continues to remain in force in the Union Territory of Jammu and Kashmir. The Office of the Relief and Rehabilitation Commissioner, Government of Jammu and Kashmir forwards the requests received from displaced migrants, for handing over the ancestral land, to the concerned District Magistrate. Under the said Act, the District Magistrate acts as the custodian of property belonging to migrants falling within his territorial jurisdiction and shall take all such steps as may be necessary for preservation and protection of such property, and possession of such property shall not be handed over to one, save with the express consent of the migrant in writing.

(e) As per data provided by Office of the Relief and Rehabilitation Commissioner, Government of Jammu and Kashmir, 43,494 registered migrant families are settled in Jammu; 19,338 families in Delhi/NCR and a total of 1,995 migrant families are living in a few other States/UTs in the country.

Circulation of fake currency notes through Indo-Nepal border

998. DR. L. HANUMANTHAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that counterfeit Indian currency notes, specifically ₹2000 notes are circulating in the country through Indo-Nepal border;
- (b) if so, the details of action Government has taken in this regard; and
- (c) how many fake Indian currency notes have been recovered during the last three years and current year, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (b) Cases of smuggling and circulation of fake Indian currency notes (FICN) including ₹ 2000 note have been reported including those from across the Indo-Nepal border. In most of the cases, seized/recovered high value FICN is of low quality, printed with the help of scanners/printers.

The Government has taken various steps in this regard, which *inter alia*, include:-

- (i) Vigil is being maintained at the India Nepal border to check the smuggling and circulation of FICN. There has been excellent cooperation between security agencies of the two countries to check the influx of FICN into India.
 - (ii) Training programmes have been conducted for the Nepalese Police officers on combating the circulation of fake currency notes to sensitize them on smuggling/counterfeiting of Indian currency.
 - (iii) Intelligence and security agencies of Central and State Governments keep a close watch on the elements involved in the circulation of fake currency in the country and take action in accordance with law.
 - (iv) FICN Coordination Centre (FCORD) has been established by the Government to share intelligence/information among different security agencies of the States/Central Government to counter the problem of circulation of FICN in the country.
 - (v) A Terror Funding and Fake Currency Cell (TFFC) has also been created in NIA to investigate terror funding and FICN cases.
- (c) As per data available with National Crime Records Bureau (NCRB), the details of FICN seized by various agencies during the last three years and current year (upto 13.11.2019) are given in the Statement-I, II, III and IV respectively.

172 *Written Answers to*

[RAJYA SABHA]

Unstarred Questions

[illegible]

9. Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10. Delhi	0	30714	49922	0	0	35184	643	0	0	61206	7500	0	0	185169	59875110	101	52
11. Goa	0	13	18	0	0	0	0	0	0	0	0	0	0	31	22000	4	4
12. Gujarat	1300	11741	16949	0	0	10172	231	0	13	14	0	0	0	40420	23844650	73	91
13. Haryana	3	81	192	0	0	129	0	0	0	0	2000	0	0	2405	205900	19	28
14. Himachal Pradesh	0	22	6	0	0	0	0	0	0	0	0	0	0	28	25000	5	4
15. Jammu and Kashmir	3	14	434	60	0	160	0	0	0	0	0	0	0	671	283000	8	9
16. Jharkhand	0	688	36	0	0	0	0	0	0	0	0	0	0	724	706000	6	9
17. Karnataka	255	2687	10513	0	0	1244	25	0	5	96	0	0	0	14825	8580210	93	83
18. Kerala	2	1733	963	0	0	308	0	0	0	0	0	0	0	3006	2249300	42	48
19. Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20. Madhya Pradesh	8	511	887	0	0	1368	23	0	6	2	0	0	0	2805	1108590	20	27
21. Maharashtra	9	23328	8566	0	0	613	574	0	0	0	0	0	0	33090	27719000	101	104
22. Manipur	1	19	39	0	0	0	0	0	0	0	0	0	0	59	40500	7	9
23. Meghalaya	0	55	87	0	0	0	0	0	0	0	0	0	0	142	98500	10	5
24. Mizoram	0	348	48	0	0	9	0	0	0	0	0	0	0	405	372900	6	7

Written Answers to

[27 November, 2019]

Unstarred Questions 173

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
25. Nagaland		0	97	0	0	0	0	0	0	0	0	0	0	0	97	97000	2	1
26. Odisha		1	130	275	0	0	105	0	0	0	0	0	0	0	511	280000	10	0
27. Puducherry		0	3	2	0	0	29	0	0	0	0	0	0	0	34	6900	5	0
28. Punjab		2713	886	2638	0	0	928	95	0	0	0	0	0	0	7260	7728550	23	31
29. Rajasthan		10	633	579	0	0	373	12	0	0	0	0	0	0	1607	980400	32	38
30. Sikkim		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31. Tamil Nadu		0	1551	3351	0	0	1122	76	0	2	0	0	0	0	6102	3342540	90	40
32. Telangana		943	4065	8617	0	0	893	107	0	117	91	1	0	0	14834	10357405	59	74
33. Tripura		0	118	11	0	0	57	0	0	0	0	0	0	0	186	129200	4	7
34. Uttar Pradesh		0	3928	2338	0	0	3758	12	0	4	2	0	0	0	10042	5473500	161	112
35. Uttarakhand		0	423	148	0	0	1652	70	0	35	0	0	0	0	2328	666400	44	22
36. West Bengal		7	24046	86766	0	0	400	16	0	0	0	0	0	0	111235	67483800	313	344
TOTAL		5262	123825	210434	71	0	60733	2252	0	183	61414	9501	0	0	473675	246452705	1408	1387
																₹24.64 cr.		

Note:

S: Seized by State/UT Police (SCRBx) and other Agencies and entered online in FICN software.

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0 indicates NIL Data/not entered by users.

174 Written Answers to

[RAJYA SABHA]

Unstarred Questions

Written Answers to

[27 November, 2019]

Unstarred Questions

175

175

[illegible]

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
9. Daman and Diu		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10. Delhi		3385	40363	35618	161	0	28468	537	0	1	8	0	0	0	108541	67896250	53	34
11. Goa		37	0	1	0	0	0	0	0	0	0	0	0	0	38	74500	3	7
12. Gujarat		30658	16742	21805	104	70	10199	807	0	76	58	0	0	0	80519	90088850	71	90
13. Haryana		84	0	29	55	0	770	9	0	0	0	0	0	0	947	287450	10	10
14. Himachal Pradesh		194	0	0	0	0	0	0	0	0	0	0	0	0	194	388000	3	2
15. Jammu and Kashmir		229	0	68	1329	270	0	0	19	0	0	0	0	0	1915	1211450	9	2
16. Jharkhand		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17. Karnataka		1883	771	1378	0	0	663	98	0	84	0	0	0	0	4877	5298880	38	59
18. Kerala		2937	62	13340	610	0	1508	32	0	5	4	0	0	0	18498	13063540	23	69
19. Lakshadweep		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20. Madhya Pradesh		721	0	725	33	0	5989	276	0	0	1	0	0	0	7745	2433710	26	66
21. Maharashtra		1318	782	2814	13	0	4026	111	0	0	0	0	0	0	9064	5239650	75	62
22. Manipur		2	0	0	0	0	0	0	0	0	0	0	0	0	2	4000	2	2
23. Meghalaya		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24. Mizoram		3188	0	10	1465	0	0	0	0	0	0	0	0	0	4663	7113500	12	14

176 *Written Answers to*

[RAJYA SABHA]

Unstarred Questions

25. Nagaland	0	0	0	0	0	14	0	0	0	0	0	0	0	14	1400	4	3
26. Odisha	0	17	234	0	0	161	9	0	0	0	0	0	0	421	150550	6	0
27. Puducherry	0	10	4	0	0	0	0	0	0	0	0	0	0	14	12000	1	0
28. Punjab	1662	0	1156	174	0	3364	136	0	0	0	0	0	0	6492	4332200	36	35
29. Rajasthan	270	155	288	77	0	1464	0	0	0	0	40	0	0	2294	1024100	30	35
30. Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31. Tamil Nadu	1869	201	35	259	0	6088	7	0	0	0	0	0	0	8459	4695150	48	60
32. Telangana	1427	297	1312	0	0	2016	182	0	0	0	0	0	0	5234	4017700	33	29
33. Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34. Uttar Pradesh	10112	4354	4577	1606	486	5695	324	2	446	21	6	0	4400	32029	28366060	180	85
35. Uttarakhand	115	166	230	0	6	190	2	8	5	0	0	0	0	722	531800	23	9
36. West Bengal	7957	1465	7293	261	0	1068	1149	0	0	7	0	0	0	19200	21320320	158	200
TOTAL	75025	65731	106543	8771	835	92669	4301	155	933	103	46	124	5474	360710	283120342	994	1067
₹28.31cr.																	

Note:

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0 indicates NIL Data/not entered by users.

Written Answers to

[27 November, 2019]

Unstarred Questions 177

178 *Written Answers to*

[RAJYA SABHA]

Unstarred Questions

[illegible]

10. Delhi	6457	13138	13596	368	57	31864	775	1039	15	15	0	0	0	67324	36322950	38	8
11. Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12. Gujarat	2722	1688	2297	4622	932	14810	1326	0	62	52	342	0	2	28855	12328672	67	58
13. Haryana	210	0	0	6	0	400	0	0	0	0	0	0	0	616	463000	6	9
14. Himachal Pradesh	105	34	165	0	5	27	0	0	0	0	0	0	0	336	330200	4	8
15. Jammu and Kashmir	354	0	0	274	165	75	0	0	0	0	0	0	0	868	885500	9	0
16. Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17. Karnataka	6750	1108	1898	2738	251	1055	0	532	0	0	0	0	0	14332	17108300	28	60
18. Kerala	1463	404	648	487	1339	441	3	2	24	61	0	0	0	4872	4210740	43	66
19. Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20. Madhya Pradesh	378	0	14	189	3	900	1	106	18	0	0	0	0	1609	953810	13	33
21. Maharashtra	2355	3004	1112	3544	4388	5930	352	0	60	57	0	0	0	20802	11531970	44	93
22. Manipur	0	0	0	62	159	0	0	0	0	0	0	0	0	221	62800	1	1
23. Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24. Mizoram	3494	0	0	764	0	2	0	0	0	0	0	0	0	4260	7370200	4	1
25. Nagaland	8	0	30	147	0	0	0	0	0	0	0	0	0	185	104500	5	4
26. Odisha	1	0	0	2	0	32	0	0	0	0	0	0	0	35	6200	4	2

Written Answers to

[27 November, 2019]

Unstarred Questions 179

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
27	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28.	Punjab	241	16	0	99	104	463	0	0	0	0	0	0	0	923	614600	15	27
29.	Rajasthan	1438	737	161	105	39	2126	4	0	0	0	0	0	0	4610	3966600	43	30
30.	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31.	Tamil Nadu	12560	428	2181	2567	1326	1908	1664	148	478	1255	200	0	0	24715	28491710	72	91
32.	Telangana	246	0	150	2711	1265	10859	0	0	0	0	0	0	0	15231	3261400	8	20
33.	Tripura	3	0	0	5	0	0	0	0	0	0	0	0	0	8	8500	2	3
34.	Uttar Pradesh	3253	2899	4823	1918	389	4262	232	554	227	552	0	0	0	19109	13328860	206	68
35.	Uttarakhand	0	17	46	0	0	1012	0	0	0	0	0	0	0	1075	141200	5	4
36.	West Bengal	9615	614	1467	952	60	203	80	115	2	1	0	1000	0	14109	21097600	158	187
TOTAL		54776	27472	35590	25915	13244	85732	4556	5215	974	2725	542	1000	502	258243	179538992	913	1002
₹17.95 cr.																		

Note:

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180 Written Answers to

[RAJYA SABHA]

Unstarred Questions

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
9. Daman and Diu		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10. Delhi		835	0	32	0	24	1063	507	0	21	15	0	0	0	2497	1823020	4	0
11. Goa		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12. Gujarat		9108	2584	2350	4359	1197	10866	393	209	25	24	0	0	0	31115	25511340	68	91
13. Haryana		0	0	0	44	354	13	0	182	0	0	0	0	0	593	103200	2	1
14. Himachal Pradesh		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0
15. Jammu and Kashmir	70		0	13	324	341	1053	0	10	0	0	0	0	0	1811	482500	5	0
16. Jharkhand		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17. Karnataka		21653	0	0	294	239	970	40	85	0	0	0	0	0	23281	43604050	21	42
18. Kerala		923	0	31	1815	1022	204	8	0	0	0	0	0	0	4003	2994200	25	41
19. Lakshadweep		5	0	0	0	4	0	0	0	0	0	0	0	0	9	10800	1	1
20. Madhya Pradesh		90	0	0	151	27	440	0	635	0	0	0	0	0	1343	336650	11	41
21. Maharashtra		6489	100	0	8015	1086	3626	54	60	0	2000	0	0	0	21430	17691000	58	68
22. Manipur		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23. Meghalaya		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24. Mizoram		2664	0	1915	913	0	0	0	0	0	0	0	0	0	5492	6742000	5	9

182 Written Answers to

[RAJYA SABHA]

Unstarred Questions

25. Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26. Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27. Puducherry	0	0	0	0	0	19	0	0	0	0	0	0	0	19	1900	1	0
28. Punjab	1352	41	50	3983	1809	1403	0	0	0	0	0	0	0	8638	5263600	18	38
29. Rajasthan	429	3728	838	819	345	80	0	0	0	0	0	0	0	6239	5491500	51	38
30. Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31. Tamil Nadu	2614	4	71	2905	377	393	0	122	0	1	0	0	0	6487	6840810	45	58
32. Telangana	24	1	9	2	0	274	0	0	0	0	0	0	0	310	81900	12	11
33. Tripura	1	0	0	0	0	0	0	0	0	0	0	0	0	1	2000	1	1
34. Uttar Pradesh	1935	66	477	839	254	3685	104	0	7	12	0	0	0	7379	5018760	58	43
35. Uttarakhand	2	2	2	2	10	2	0	0	0	0	0	0	0	20	10200	13	0
36. West Bengal	8411	0	120	2565	108	755	0	407	0	0	0	0	0	12366	18281950	129	203
TOTAL	62584	23426	5988	31287	7681	27939	1106	1916	53	2052	0	0	0	164032	171734280	563	719
₹17.17 cr.																	

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Written Answers to

[27 November, 2019]

Unstarred Questions 183